GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3074 ANSWERED ON:15.03.2013 PNG NETWORK EXPANSION Bajwa Shri Partap Singh;Thomas Shri P. T.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the extent to which the State Owned oil refineries and marketeers have expanded their oil and gas pipeline network over the past two years;

(b) whether the Government has a firm roadmap on pipeline network extension for the next five years;

(c) if so, the details thereof; and

(d) the total percentage of households having PNG connections, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) The Government has set up a Petroleum & Natural Gas Regulatory Board (PNGRB) under PNGRB Act, 2006 as a regulatory body to plan, authorize and monitor the development of pipeline infrastructure in the country. PNGRB has issued terms and conditions for acceptance of Central Government authorization/No Objection Certificate/grant of authorization for the following natural gas and petroleum and petroleum products pipelines to state owned oil refineries and marketers over the past two years:

- Sl No. Petroleum and Petroleum Pipelines Authorized Entity Products Pipelines Natural Gas
- 1. Rewari-Kanpur petroleum and HPCL petroleum products pipeline
- 2. Awa-Salawas petroleum and petroleum HPCL products pipeline
- 3. Kota-Jobner petroleum and petroleum BPCL products pipeline
- 4. Mangalore-Hassan-Mysore-Sollur LPG pipeline HPCL
- 5. Uran-Chakan-Shikrapur LPG pipeline HPCL

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and petroleum products pipeline
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7. Surat-Paradip natural gas pipeline GAIL
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- 8. Dabhol-Bangalore natural gas pipeline GAIL
- 9. Kochi-Koottanad-Mangalore-Bangalore GAIL

natural gas pipeline

(b) & (c) As reported by PNGRB, the following natural gas and petroleum and petroleum products pipelines are expected to be commissioned in next five years:

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Sl No. Natural Gas Pipeline/Petroleum Name of the Entity and Petroleum Products Pipeline
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1. Dadri-Bawana-Nangal pipeline GAIL

2. Chhainsa-Jhajjar-Hisar pipeline GAIL

- 3. Dabhol-Bangalore pipeline GAIL
- 4. Kochi-Koottnad-Bangalore-Mangalore pipeline GAIL
- 5. Jagdishpur-Haldia pipeline GAIL
- 6. Mallavaram-Bhopal-Bhilwara-Vijaipur natural GSPL India Transco gas pipeline Limited
- 7. Mehsana-Bhatinda natural gas pipeline GSPL India Gasnet Limited

8. Bhatinda-Jammu-Srinagar natural gas pipeline GSPL India Gasnet Limited

- 10. Rewari-Kanpur petroleum and petroleum products HPCL pipeline
- 11. Awa-Salawas petroleum and petroleum products pipeline HPCL
- 12. Kota-Jobner petroleum and petroleum products pipeline BPCL
- 13. Mangalore-Hassan-Mysore-Sollur LPG pipeline HPCL
- 14. Uran-Chakan-Shikrapur LPG pipeline HPCL
- 15. Paradip-Sambhalpur-Raipur-Ranchi petroleum IOCL
 - and petroleum products pipeline

(d) The State-wise details of percentage of households provided with Piped Natural Gas (PNG) as of 31.1.2013 is as follows:

State/UT Percentage of Households covered with PNG

Haryana 0.21%

Andhra Pradesh 0.01%

Assam 0.37%

Gujarat 9.16%

Madhya Pradesh 0.01%

Maharashtra 2.80%

NCT of Delhi 8.96%

Rajasthan 0.00%

Tripura 1.49%

Uttar Pradesh 0.19%

Total 1.60%